

3

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/03/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/145/2016

NAME OF THE PETITIONER(S) : Michael Stennett

NAME OF THE RESPONDENT(S) : M/s Megabarre Asia Pacific India Private Limited & 2 others

UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
--------------------------------	--------------------	------------------

REPRESENTATION BY WHOM

02. Rohan Rajasekaran
Rajayopal & Rajnath
Advocacy
+91 7358315582

Counsel for
Petitioner



ORDER

Shri Rohan Rajasekharan, counsel for petitioner present and filed rejoinder stating that a copy of the same is already served to the other side. No representation on behalf of respondents. In case there is no representation on behalf of respondents on the next date of hearing, appropriate order will be passed. Put up on 24.03.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)